

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1780**  
ANSWERED ON 28<sup>TH</sup> NOVEMBER, 2019

**LINKING OF MOTOR INSURANCE PREMIUM WITH TRAFFIC VIOLATIONS**

1780. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to link motor insurance premium with traffic violations and if so, the details thereof;
- (b) whether any committee/working group has been constituted for the purpose; and
- (c) if so, the salient terms of reference and the time given to the committee to submit its report?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) No such proposal is under consideration with the Ministry.

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